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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

D.A. 639/94.

DT. of Decision : 2.1.95.

K. Yadireddy

.. Applicant.

Vs

1. Union of India Rep. by its Secretary, Ministry of Defence, New Delhi.
2. The General Manager, Ordnance Factory Project, Ministry of Defence, Eddumailaram, Medak District.

.. Respondents.

Counsel for the Applicant : Mr. S.Laxma Reddy

Counsel for the Respondents : Mr. N.R.Devaraj, Sr.CGSC.

CORAM:

THE HON'BLE SHRI JUSTICE V. NEELADRI RAO : VICE CHAIRMAN

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

OA 639/94.

INTERIM ORDERS

Dt: 2.1.95

(AS PER HON'BLE SHRI JUSTICE V.NEELADRI RAO, VICE-CHAIRMAN)

Heard Shri S.Laxma Reddy, learned counsel for the applicant and Shri N.R.Devaraj, learned standing counsel for the respondents.

2. The main relief claimed in this OA is similar to the main relief claimed in OA 1177/94. For the reasons stated in the interim order dated 19.12.1994 in OA 1177/94, <sup>1C</sup> following further interim order ~~has to be~~ <sup>is</sup> passed in this OA also:-

list of the applicant should be published. ~~such~~ If he passed the trade test, he should be given promotion as Highly Skilled Grade-II Miller on adhoc basis if his turn as <sup>cadre of</sup> per his seniority in the <sup>cadre of</sup> ~~Semi Skilled Millers~~

list in the cadre of Highly Skilled Grade-II Millers, had come. But the service during this adhoc period in the cadre of HS Gr.II Millers does not count for the purpose of increments ~~on his~~ only for increments in the cadre of HS Gr.III

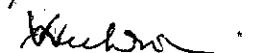
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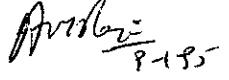
Millers. If the applicant is facing disciplinary action, he is not entitled to the benefit of this order for adhoc promotion as HS Gr.II Miller.

3. List the OA for final hearing on 13.2.95 along with OA 1177/94 and batch.

  
(R. RANGARAJAN)  
MEMBER (ADMN.)

  
(V. NEELADRI RAO)  
VICE CHAIRMAN

DATED: 2nd January, 1994.  
Open court dictation.

  
Deputy Registrar (J) CC

vsn

To

1. The Secretary, Union of India,  
Ministry of Defence, New Delhi.
2. The General Manager,  
Ordnance Factory Project,  
Ministry of Defence, Eddumailaram, Medak Dist.
3. One copy to Mr. S. Lakshma Reddy, Advocate, CAT.Hyd.
4. One copy to Mr. N. R. Devraj, Sr.CGSC. CAT.Hyd.
5. One spare copy.

pvm